NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1523/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

Aesthetique Solutions

V/s.

Best Deals TV Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE

19. Adv. Yatin Advocate Malvankaz for Petitioner

ORDER

CP No.1523/ I&BP/NCLT/MB/MAH/2017

First Call: None present. Pass over.

Second Call: For the service has still not been affected, list this matter for hearing on 15.12.2017, with a direction to the petitioner to intimate next date of hearing as prescribed under Adjudicating Authority Rules.

List this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)